## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1785
ANSWERED ON:19.11.2010
SPURIOUS VACCINES
Kumar Shri Kaushalendra;Sayeed Muhammed Hamdulla A. B. ;Yadav Shri Om Prakash

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a number of children/infant died due to spurious vaccination in Government hospitals in some States/ Union Territories (UTs) in the country including Uttar Pradesh and Bihar during the last three years and the current year;
- (b) if so, the facts and the details thereof, State-wise and year-wise;
- (c) whether the Government has conducted any enquiry in this regard;
- (d) if so, the details thereof and the outcome therefrom; and
- (e) the action taken by the Government against the persons found guilty and further measures taken/being taken to check recurrence of such incidents?

## **Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) No deaths of children/infants have been reported due to use of spurious vaccine in the country.
- (b) to (e) In view of above, the question does not arise.